

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/75/2016
NAME OF THE PETITIONER(S) : K.P.S. Selvaraj & Another
NAME OF THE RESPONDENT(S) : M/s Selvaraaj Tex Private Limited & 4 others
UNDER SECTION : 397/398 , 402 & 403


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) KARTHIK RAM MOHAN for. SRINIVASUBRAMANIAN & ASSOCIATES.	Counsel- for. Respondents 2-6	K. a.
2) Thyagaraj J Kumar Nithyanathan, IC Archana	Counsel for Petitioner	Thyagaraj

ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted the arguments. Counsel for the Respondent prayed for time for making final submissions. Put up on **09.11.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)